

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 38 OF 2020

Muichael Okafor Petitioner

V e r s u s

State & anr. Respondents

Mr. K. Poulekar, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram :- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date : 23rd September, 2020

P.C.

Mr. Faldessai, learned Additional Public Prosecutor for the respondents points out that his office is not in receipt of the copy of the petition.

2. Mr. K. Poulekar, learned Counsel for the petitioner state that a copy of the petition was furnished earlier. In any case, he assures that an additional copy will be furnished to the office of the learned Advocate General today itself.

3. We direct the respondents to file reply latest by 03/10/2020 and serve an advance copy upon the Counsel for the petitioner.

4. The matter is posted on 05/10/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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